

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. No. 941 of 1998

New Delhi, dated this the 4th June, 1998 (A)

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Shri C. Mascarenhas,  
S/o late SSHri J.S.A. Mascarenhas,  
Director ((Physical Education),  
Sports Authority of India,  
R/o 506, Asian Games Village,  
New Delhi-110049. .... APPLICANT

(By Advocate: Shri E.X. Joseph, Sr. Counsel)

Versus

1. Union of India through  
the Secretary,  
Ministry of Human Resource Development,  
Dept. of Youth Affairs & Sports,  
Shastri Bhawan,  
New Delhi.
2. The Director General,  
Sports Authority of India,  
Jawaharlal Nehru Stadium,  
New Delhi-110003.
3. Shri Arun Gupta,  
Director General,  
Sports Authority of India,  
Jawaharlal Nehru Stadium,  
New Delhi-110003.
4. The Executive Director (Operations),  
Sports Authority of India,  
Jawaharlal Nehru Stadium,  
New Delhi.

(2)

5. The Dy. Director (Personnel),  
Sports Authority of India,  
Jawaharlal Nehru Stadium,  
New Delhi-110003. .... RESPONDENTS

(5)

(By Advocates: Shri S. Mukherjee for  
R-1,2, 4 & 5  
Shri M.K. Gupta for R-3

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Shri E.X. Joseph, Sr. Counsel for  
applicant prays for permission to withdraw the  
O.A. Permission is granted and the O.A. is  
dismissed as withdrawn.

*Adige*  
(S.R. Adige)  
Vice Chairman (A)

/GK/